COURT NOTICE
HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CR-3546-2021 (O&M)

GURDITTA SINGH

Petitioners

VERSUS

TEK SINGH AND OTHERS

Respondents

Respondent:- General Public

Whereas it sis proved to the satisfaction of this Court that the above named respondents cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on 22.03.2023 personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 09th, December, 2022.

Superintendent (Judl.)
For Registrar (Judl.)